(8)

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 2/58,59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017

Name of the Company:

Sunil Setin

V/s.

Symphony Ltd. & Ors.

Section of the Companies Act:

Section 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. RAHUL SAMAS PABUDANG PCS Perifface Respondent No. 1 V-D Namarat

2Mrs. Vaibhavi Nanavati Advocate Respondent No. 1 V-D Namarat

3. Ms. Practiti Shah Advocate — 1. — B.

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for petitioner. Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah present for Respondents no. 1, 5 and 6.

Reply filed by Respondents.

At request of Learned PCS for Petitioner to file rejoinder within two weeks serving a copy in advance to the Respondents.

List the matter on 20.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of March, 2017.